

reply given to Unstarred Question No. 197 on the 23rd July, 1957 and state:

(a) whether a Trading Corporation under Faridabad Development Corporation Act has since been set up; and

(b) if so, the number of members in the Corporation and their names?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). After the Faridabad Development Corporation Act was passed certain fresh developments have taken place at Faridabad. The construction of the township is almost complete, and with the efforts made by the Government over all these years the economy of the township has improved. A stage has arrived when the various activities of the Board could be entrusted to the normal agencies of the Government. Basic and Post Basic Schools have, therefore, been transferred to the Punjab Government and the Power House at Faridabad is expected to be handed over to the State Government shortly. Decision has also been taken to transfer the Badshah Khan Hospital at Faridabad to the State Government. The Punjab Government has further been requested to set up a notified area Committee at Faridabad to look after the municipal functions which have hitherto been the responsibility of the Board.

In view of the developments mentioned above, the idea of setting up of a Corporation at Faridabad has been put off and negotiations have been started with the Punjab Government for its taking over the administration of the remaining functions of the Board.

Jullundur Information Centre

1512. **Sardar Iqbal Singh:** Will the Minister of Information and Broadcasting be pleased to state the total expenditure that the Central Government have incurred over the Jullundur Information Centre so far?

The Minister of Information and Broadcasting (Dr. Keskar): The expenditure incurred on the Information Centre at Jullundur, which was opened on 20th July, 1955, is given below:—

1955-56—Rs. 12,969.00

1956-57—Rs. 11,745.00

1957-58—Rs. 17,949.23

1958-59 (upto 31-7-1958)—
Rs. 3,939.07.

Closure of Textile Mills

1514. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state the names of the textile mills closed upto the 31st July, 1958?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 36.]

Local Development Works

1515. **Shri Daljit Singh:** Will the Minister of Planning be pleased to state:

(a) the nature of the schemes formulated for local development works in Punjab, district-wise, during 1958 so far; and

(b) the total estimated expenditure of the schemes?

The Minister of Planning (Shri Nanda): (a) and (b). The information asked for is being collected and will be placed on the Table of the House in due course.

Machinery for Nangal Fertilisers and Chemicals (Private) Ltd.

1516. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount sanctioned for the purchase of machinery for the Nangal Fertilizer and Chemicals (Private) Ltd; and